THE HIGH COURT OF MEGHALAYA SHILLONG

TAT	TTCVN TT	1100	10011	100-44	1
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Dated 25th January, 2016

CORRIGENDUM

Please read this Registry's notification no. HCM.II/403/pt/2013/69 dtd. 13th January, 2016 as "HCM.II/168/2014/Estt/69".

REGISTRAR GENERAL

Memo. No. HCM. II/168/2014/Estt/_//RA Dated, Shillong the 25th January, 2016

1. Advocate General, Meghalaya, Shillong.

- 2. The Special Secretary to the Government of Meghalaya, Law Department, Shillong.
- 3. The Secretary General, Supreme Court of India.
- 4. The Registrar General _____

The Secretary Bar Council of India.

- 6. The Secretary General, Bar Association, High Court of Meghalaya.
- 7. The Secretaries, Bar Council of _____

8. District & Session Judge

- 9. Librarian cum Research Officer, High Court of Meghalaya.
- 10. The Judge, Khasi Hills Autonomous District Council, Shillong.
- 11. The Judge, Jaintia Hills Autonomous District Council, Jowai.

12. The Judge, Garo Hills Autonomous District Council, Tura.

13. The Deputy Commissioners

14. The System Analyst, High Court of Meghalaya, for uploading for notification in the official website.

15. The Court Masters, High Court of Meghalaya.

- 16. The President, High Court Bar Association, Shillong.
- 17. Shri. Kanwar Sultan Singh, Senior Advocate, High Court of Meghalaya.
- 18. Notice Board.
- 19. Office File.

REGISTRAR GENERAL